

Defective Case Register from 2024-02-12 to 2024-02-12

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/6246/2024	RAMAKANTA SARANGI	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 133, 134 ARE NOT LEGIBLE
2	D-WP(C)/5261/2024	ANJAN KUMAR BISWAL	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED PAGE 11 ,12 ARE NOT LEGIBLE
3	D-WA/5990/2024	ABHAYA KUMAR SHARMA,A.G.A	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
4	D-WA/6001/2024	ABHAYA KUMAR SHARMA,A.G.A	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
5	D-CONTC/5046/2024	KUNAL KUMAR SWAIN	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME DELAY OF 183 DAYS
6	D-CONTC/5096/2024	ADV.	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	D-WA/5973/2024	MANOJ KUMAR KHUNTIA,A.G.A	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
8	D-WP(C)/5078/2024	DURGA PRASAD JENA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. WELFARE FUND RS. 50/- TO BE PAID
9	D-WP(C)/5043/2024	TRILOCHAN PANIGRAHI	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10	D-BLAPL/4245/2024	M BALAJI RAO	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annexures not properly page marks. 2. Signature not tally with affidavit. 3. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI.
11	D-WA/5996/2024	ABHAYA KUMAR SHARMA, A.G.A.	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
12	D-CONTC/5033/2024	KUNAL KUMAR SWAIN	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER.

				NOT PROPERLY ADDRESSED
13	D-RVWPET/5497/2024	ADV.	2024-02-12	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER.
14	D-WP(C)/5864/2024	PRABHU PRASANNA BEHERA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	D-WP(C)/4989/2024	BIMBISAR DASH	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PG.NOS. 18 AND 26 NOT NEAT.
16	D-WA/6177/2024	SAROJ KANTA SAMAL,A.G.A	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
17	D-BLAPL/4264/2024	SUSHANTA KUMAR JOSHI	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI. 2.Page no.6 not neat.
18	D-CRLA/4274/2024	CHEERA RANJAN SATAPATHY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED BEING AGGRIEVED , GROUNDS AND GOOD GROUND CERTIFICATE NOT FURNISHED
19	D-FAO/6170/2024	S.E.HAQUE	2024-02-12	16-PETITION/APPEAL NOT IN TIME 1.DELAY OF 3 DAYS. 2.Affidavit filed in the I.A. not proper as per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 3.Paragraphs not properly numbered.
20	D-WP(C)/5073/2024	SURYAKANTA DASMOHAPATRA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
21	D-WA/6008/2024	ABHAYA KUMAR SHARMA, A.G.A.	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
22	D-CONTC/5031/2024	KUNAL KUMAR SWAIN	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED
23	D-WP(C)/5230/2024	HARIPAD MOHANTY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ANX 7 NOT LEGIBLE
24	D-CRLA/4285/2024	ARUN KUMAR MISHRA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
25	D-BLAPL/4335/2024	JYOTIRMAYA SAHOO	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	D-WP(C)/5055/2024	SUSANTA KUMAR BARAL	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
27	D-WA/6000/2024	SURYA NARAYAN PATNAIK, A.G.A.	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
28	D-CONTC/5044/2024	KUNAL KUMAR SWAIN	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED
29	D-CRLA/4324/2024	DEBASIS MISHRA	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
30	D-BLAPL/4349/2024	AMLAN SHAKTI PAUL	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
31	D-CRLA/4330/2024	DURGA PRASAD PRADHAN	2024-02-12	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PROVISION OF LAW NOT FURNISHED IN BOTH IA
32	D-ABLAPL/4337/2024	JYOTIRMAYA SAHOO	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
33	D-CONTC/5089/2024	KUNAL KUMAR SWAIN	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED
34	D-WA/5992/2024	ABHAYA KUMAR SHARMA, A.G.A.	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
35	D-CONTC/5057/2024	KUNAL KUMAR SWAIN	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED
36	D-BLAPL/4345/2024	SUJATA JENA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
37	D-CRLMP/3830/2024	BYOMAKESH TRIPATHY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
38	D-ABLAPL/4338/2024	JYOTIRMAYA SAHOO	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
39	D-WP(C)/5012/2024	ANUP UDAYA SENAPATI	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	D-WP(C)/5087/2024	NIROD KUMAR SAHU	2024-02-12	PUT UP FOR SR AFTER FILING OF SECOND COPY
41	D-CONTC/5064/2024	KUNAL KUMAR SWAIN	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED
42	D-WP(C)/5255/2024	BISWAMBAR MOHANTY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 29 NOT LEGIBLE
43	D-ABLAPL/4341/2024	RATIKANTA MOHAPATRA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page14 not legible.
44	D-WP(C)/5010/2024	SATYANARAYAN MOHAPATRA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
45	D-CMP/4065/2024	SARAT CHANDRA MEKAP	2024-02-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION RS. 50/- HOLOGRAM NOT PAID. PG. NOS. 11, 12, 37, 39, 40 AND 41 ARE NOT NEAT. DATE NOT CORRECTLY FURNISHED IN INDEX AS PER C.COPY OF ORDER DTD. 20.10.2023 VIDE ANX-6.
46	D-WP(C)/4837/2024	HARMOHAN DHAL,A.G.A	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
47	D-WP(C)/5232/2024	HARIPAD MOHANTY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 15-ALL PAPERS NOT PROPERLY SIGNED. ANNEX 7 NOT LEGIBLE
48	D-ABLAPL/4244/2024	PRANAYA KUMAR DASH	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

49	D-WP(C)/5257/2024	BISWAMBAR MOHANTY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 29 NOT LEGIBLE
50	D-ABLAPL/4342/2024	SUDEEP KUMAR SARANGI	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
51	D-FAO/6143/2024	S.E.HAQUE	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 16-PETITION/APPEAL NOT IN TIME 1. DELAY OF 3 DAYS 2. PARAGRAPHS NOT PROPERLY NUMBERED
52	D-WP(C)/5982/2024	NARENDRA KISHORE MISHRA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
53	D-CONTC/5975/2024	ADV.	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
54	D-RVWPET/5561/2024	BANSHIDHAR SATAPATHY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
55	D-ABLAPL/4246/2024	SRIKANTA PANDA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
56	D-ABLAPL/4350/2024	RABINDRA PRASAD PATNAIK	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page 9,10 not legible.
57	D-WP(C)/5227/2024	BIRANCHI NARAYAN MAHAPATRA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
58	D-WP(C)/5004/2024	ACHYUTANANDA PATTANAIK	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
59	D-TRP(C)/6255/2024	SOUMYA RANJAN MOHANTY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
60	D-CONTC/5029/2024	ADV.	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PETNR NO 29 MENTIONED IN THE AFFIDAVIT NOT MATCH WITH THE SAME IN PETN.
61	D-CRLREV/4203/2024	PARTHA SARATHI DAS	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME DELAY OF 1 DAYS

62	D-WP(C)/5260/2024	ASHOK KUMAR PRADHAN	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
63	D-WP(C)/5787/2024	PRAFULLA CHANDRA DAS	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
64	D-WP(C)/5213/2024	BIRANCHI NARAYAN MAHAPATRA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
65	D-ABLAPL/4250/2024	PRASANT KUMAR BARIK	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
66	D-CONTC/5842/2024	ADV.	2024-02-12	Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
67	D-ABLAPL/4354/2024	SANJIB KUMAR BISWAL	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
68	D-WP(C)/5269/2024	JYOTIRMAY GUPTA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 11 AND 16 TO 19 NOT NEAT
69	D-WP(C)/5017/2024	SUKANTA KUMAR NAYAK (2)	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
70	D-BLAPL/4247/2024	P.RAMESH PATRA	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI. 2. Signature not tally with affidavit. 3. Annexures not properly page mark. 4. Page no 7 not neat.
71	D-ABLAPL/4254/2024	MANORANJAN MISHRA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
72	D-WA/6114/2024	SANGRAM JENA,A.G.A	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
73	D-BLAPL/4252/2024	MANOJ KUMAR PANDA	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.

74	D-ABLAPL/4278/2024	KULDEEP MOHANTY	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2. Petition not correctly addressed to Honorable Court.
75	D-WP(C)/5259/2024	SAMEER KUMAR DAS	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	D-WP(C)/5254/2024	BISWAMBAR MOHANTY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	D-WA/5968/2024	MANOJA KUMAR KHUNTIA,A.G.A	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
78	D-ABLAPL/4259/2024	S.S.RAY (2)	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
79	D-WP(C)/6358/2024	MANOJ VERMA	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
80	D-ABLAPL/4355/2024	RABINDRA PRASAD PATNAIK	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Rs.3 to be paid in Affidavit.
81	D-CRLMP/4020/2024	PARSURAM PANDA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED
82	D-CONTC/5027/2024	ADV.	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
83	D-WP(C)/5252/2024	BISWAMBAR MOHANTY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
84	D-WP(C)/5240/2024	HARIPAD MOHANTY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED 2. ANNEX 7 NOT LEGIBLE (TOP)
85	D-CONTC/5025/2024	ADV.	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
86	D-WA/6183/2024	SAROJ KANTA SAMAL,A.G.A	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
87	D-ABLAPL/4356/2024	PREMRAJ GOUDA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

88	D-CRLA/4340/2024	BIDESHI KUMAR GHADEI	2024-02-12	3-AUTHENTICATION FEE IS DEFICIENT. 5-SECOND COPY OF PETITION NOT FILED.
89	D- CONTC/5024/2024	ADV.	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D- BLAPL/4249/2024	MANAS RANJAN PANDA	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI.
91	D- CRLMP/3899/2024	PRASANTA KUMAR JENA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	D- CONTC/6080/2024	BIBEKANANDA BHUYAN	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
93	D- ABLAPL/4262/2024	ARIJEET MISHRA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
94	D-WA/6230/2024	SAROJ KANTA SAMAL, A.G.A.	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
95	D- ABLAPL/4358/2024	JYOTIRMAYA SAHOO	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
96	D- ABLAPL/4279/2024	BYOMAKESH TRIPATHY	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
97	D- CONTC/5008/2024	SUKANTA KUMAR NAYAK (2)	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
98	D- CRLMP/3877/2024	SANJIT MISHRA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	D-WP(C)/5270/2024	JUDHISTHIR SAHOO	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
100	D- TRPCRL/4140/2024	SUSANTA SEKHAR MOHAPATRA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
101	D- CONTC/5002/2024	ADV.	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. SYNOPSIS DATE CHART NOT FILED

102	D-BLAPL/4251/2024	BIRAJA PRASANNA DAS	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Affidavit is Not in Proper Format As per High Court Rule Chapter-VI.
103	D-CRLMP/3832/2024	BYOMAKESH TRIPATHY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
104	D-CONTC/5734/2024	PRAFULLA KUMAR MAHAPATRA	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
105	D-FAO/6169/2024	S.E. HAQUE	2024-02-12	16-PETITION/APPEAL NOT IN TIME 1.DELAY OF 3 DAYS. 2. Affidavit filed in the I.A. not proper as per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 3. Paragraphs not properly numbered.
106	D-RPFAM/5658/2024	KISHORE KUMAR MISHRA	2024-02-12	23-NOMENCLATURE NOT CORRECTLY FURNISHED . THIS MAY BE REGD AS WP(C)
107	D-ABLAPL/4360/2024	JYOTIRMAYA SAHOO	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
108	D-ABLAPL/4281/2024	DHIRENDRA KUMAR MOHAPATRA	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
109	D-CRLMP/4126/2024	BIJAY KUMAR MOHANTY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
110	D-WP(C)/4961/2024	ISWAR CHANDRA PRADHAN	2024-02-12	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.AU.FEE OF RS. 1.10 NOT PAID. 2. HCBAWS OF RS.50/- NOT PAID.
111	D-CRLMP/3829/2024	BYOMAKESH TRIPATHY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NAME OF PETNR REQUIRES CORRECTION AS PER SIGNATURE IN VNAMA
112	D-BLAPL/4267/2024	AMITAV TRIPATHY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 9 not neat

113	D-ABLAPL/4271/2024	BISWARANJAN DALAI	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
114	D-RVWPET/5688/2024	BANSHIDHAR SATAPATHY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 38 MARKED WITH MARKER PEN
115	D-RVWPET/5684/2024	BANSHIDHAR SATAPATHY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
116	D-ABLAPL/4363/2024	JYOTIRMAYA SAHOO	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
117	D-CRLMP/4064/2024	PRAMODA KUMAR MISHRA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
118	D-CONTC/5001/2024	ADV.	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. SYNOPSIS DATE CHART NOT FILED
119	D-MATA/5744/2024	PABITRA KUMAR DUTTA	2024-02-12	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER.
120	D-WA/6181/2024	SAROJ KANTA SAMAL,A.G.A	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
121	D-WA/5964/2024	MANOJ KUMAR KHUNTIA, A.G.A.	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
122	D-CONTC/5665/2024	ASHOK KUMAR MOHAPATRA (1)	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
123	D-TRP(C)/5995/2024	SHELLY DAS	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
124	D-RVWPET/5848/2024	BANSHIDHAR SATAPATHY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
125	D-WA/6178/2024	SAROJ KANTA SAMAL,A.G.A	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
126	D-BLAPL/4268/2024	AMITAV TRIPATHY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
127	D-ABLAPL/4364/2024	JYOTIRMAYA SAHOO	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
128	D-WP(C)/6249/2024	RAMAKANTA SARANGI	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
129	D-WP(C)/5342/2024	SURJYA NARAYAN SAHU	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

130	D-BLAPL/4269/2024	AMIYA KUMAR TARAI	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
131	D-FAO/6168/2024	S.E.HAQUE	2024-02-12	16-PETITION/APPEAL NOT IN TIME 1.DELAY OF 3 DAYS. 2.Affidavit filed in the I.A. not proper as per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 3.Paragraphs not properly numbered.
132	D-WP(C)/5221/2024	UPENDRA KUMAR SAMAL	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
133	D-ABLAPL/4365/2024	AKSHAYA KUMAR SAHOO	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no . 8 and 9 not neat
134	D-CMAPL/6086/2024	ADV.	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. COPY OF DISMISSAL ORDER NOT FILED
135	D-FAO/6157/2024	SANTOSH KUMAR MOHANTY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. AGE OF RESPONDENT NO 2 DOES NOT TALLY WITH THE AGE IN THE COURT BELOW
136	D-WP(C)/4997/2024	AMITAV TRIPATHY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 81,83,85,86,89,90 NOT LEGIBLE
137	D-BLAPL/4270/2024	SATYAJIT MOHAPATRA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
138	D-ABLAPL/4272/2024	BISWARANJAN DALAI	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the Petitioner no.2 on V.nama not tally with Cause title.
139	D-WP(C)/5226/2024	BIBHUTI BHUSAN NANDA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. DESCRIPTION OF ANNEX 8 NOT TALLY WITH THE PETN
140	D-ABLAPL/4368/2024	JAYANTA KUMAR MAJHI	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
141	D-ABLAPL/4369/2024	SIDDHARTH GOUTAM DAS	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
142	D-FAO/6247/2024	SUVEN KUMAR PANI	2024-02-12	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED ANNEXURES NOT PROPERLY PAGINATED AND PAGE MARK IN THE INDEX NOT FILLED IN
143	D-WP(C)/5790/2024	PRAFULLA CHANDRA DAS	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
144	D-WP(C)/5234/2024	HARIPAD MOHANTY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ANNEX 7 IS NOT LEGIBLE
145	D-BLAPL/4282/2024	DAYANANDA MOHAPATRA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page nos.9 to 15 not neat and Legible.
146	D-ABLAPL/4292/2024	BYOMAKESH TRIPATHY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
147	D-ABLAPL/4371/2024	SIVA SANKAR CHAINI	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
148	D-CRLMP/3827/2024	BYOMAKESH TRIPATHY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
149	D-BLAPL/4253/2024	KASHINATH PATTANAIK	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI. 2. page12 not neat.
150	D-WP(C)/5421/2024	AISHWARYA SWAIN	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
151	D-ABLAPL/4294/2024	JAYANTA KUMAR MAJHI	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
152	D-ABLAPL/4372/2024	SIVA SANKAR CHAINI	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

153	D-CRLMP/3825/2024	BYOMAKESH TRIPATHY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
154	D-CONTC/5846/2024	ADV.	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. The name of O.P. No.2 not furnished. 2.Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
155	D-ABLAPL/4374/2024	SIVA SANKAR CHAINI	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
156	D-CRLMP/3935/2024	AMULYA RATNA PANDA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
157	D-WP(C)/5238/2024	HARIPAD MOHANTY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 1. NOT PROPERLY ADDRESSED 2. NEAT COPY OF ANX 7 BE FILED
158	D-WP(C)/6271/2024	SRINIVAS MOHANTY	2024-02-12	Affidavit is Not in Proper Format As per High Court Rule 3,Chapter-VI.
159	D-FAO/6167/2024	S.E.HAQUE	2024-02-12	16-PETITION/APPEAL NOT IN TIME 1.DELAY OF 3 DAYS. 2.Affidavit filed in the I.A. not proper as per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 3.Paragraphs not properly numbered.
160	D-ABLAPL/4375/2024	RABI NARAYAN PANDA	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
161	D-ABLAPL/4273/2024	BISWARANJAN DALAI	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
162	D-ABLAPL/4390/2024	PREMRAJ GOUDA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. page no. 9, 10 not neat. 2.Name of the filing Adv. not in capital letter in V.nama.

163	D-CRLMP/4136/2024	DEBASIS TRIPATHY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. AGE OF OP 2 NEEDS CORRECTION AS PER C.T. OF ANNEX 9
164	D-FAO/6250/2024	ADAM ALI KHAN	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. 1. STATUS OF THE PETITIONER INCORRECTLY FURNISHED
165	D-WP(C)/5231/2024	HARIPAD MOHANTY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ANNEX 7 IS NOT LEGIBLE
166	D-BLAPL/4284/2024	SATRUGHNA NATH MISRO	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
167	D-ABLAPL/4387/2024	SAROJ KUMAR JENA	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
168	D-CRLMC/4239/2024	PRATIK DASH	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
169	D-RVWPET/5496/2024	ADV.	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
170	D-BLAPL/4257/2024	ANITA SAHOO	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI. 2. page11 not legible.
171	D-WP(C)/5256/2024	BISWAMBAR MOHANTY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 29 NOT LEGIBLE
172	D-FAO/6156/2024	S.E.HAQUE	2024-02-12	16-PETITION/APPEAL NOT IN TIME 1.DELAY OF 3 DAYS. 2. Affidavit filed in the I.A. not proper as per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 3. Paragraphs not properly numbered.
173	D-ABLAPL/4391/2024	PANCHANAN PANIGRAHI	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page no 15, 16 not neat.
174	D-RVWPET/5862/2024	BANSHIDHAR SATAPATHY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
175	D-WP(C)/5289/2024	PITAMBAR PANDA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 1. ANNEX 2 TO 4 AND 6 NOT ATTESTED
176	D-WP(C)/5326/2024	ACHYUTANANDA PATTANAIAK	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule -3, Chapter-VI.
177	D-BLAPL/4290/2024	PARTHA SARATHI NAYAK	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page nos.13 and 14 are not neat and legible.
178	D-FAO/6152/2024	S.E.HAQUE	2024-02-12	16-PETITION/APPEAL NOT IN TIME 1.DELAY OF 3 DAYS. 2. Affidavit filed in the I.A. not proper as per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 3. Paragraphs not properly numbered.
179	D-ABLAPL/4394/2024	ALOK KUMAR MOHAPATRA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
180	D-WP(C)/4912/2024	SUSHANTA KUMAR JOSHI	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
181	D-BLAPL/4256/2024	ANITA SAHOO	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI. 2. page11 not legible.
182	D-BLAPL/4260/2024	ASHOK KUMAR BEHERA	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI.
183	D-WP(C)/6039/2024	SATYAJIT MOHAPATRA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
184	D-BLAPL/4291/2024	PARTHA SARATHI NAYAK	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Petitioner not properly page marked under Annexure -1
185	D-FAO/6163/2024	S.E.HAQUE	2024-02-12	16-PETITION/APPEAL NOT IN TIME 1.Period of delay 03 days. 2. Affidavit filed in the I.A. not proper as per Rule-3, Chapter-VI of the

				Rules of the High Court of Orissa, 1948. 3. Paragraphs not properly numbered.
186	D-ABLAPL/4398/2024	PANCHANAN PANIGRAHI	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
187	D-WP(C)/5006/2024	ACHYUTANANDA PATTANAIK	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
188	D-BLAPL/4255/2024	ANIRUDHA DAS	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI.
189	D-WP(C)/4974/2024	PRONOY MOHANTY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
190	D-WP(C)/5277/2024	DURLLABHA RANJAN MISHRA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
191	D-CONTC/5969/2024	ADV.	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
192	D-BLAPL/4293/2024	JAYANTA KUMAR MAJHI	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no 10 not neat.
193	D-FAO/6160/2024	S.E.HAQUE	2024-02-12	16-PETITION/APPEAL NOT IN TIME 1.Period of delay 03 days. 2. Affidavit filed in the I.A. not proper as per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 3. Paragraphs not properly numbered.
194	D-ABLAPL/4277/2024	BHABANI SANKAR DAS	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2. Page 8 and 9 not neat.
195	D-WP(C)/4945/2024	RANJAN KUMAR NAYAK	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
196	D-WP(C)/4978/2024	SAURENDRA RAUTRAY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. PAGE 22 TO 24, 43,44,72, 73, 80,89 ,92 NOT LEGIBLE
197	D-WP(C)/5275/2024	PANCHANAN SAHOO	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
198	D-BLAPL/4320/2024	AMITBISWAL	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.page no. 5 not neat. 2.Capital letter not furnished in the V. nama.
199	D-FAO/6161/2024	S.E.HAQUE	2024-02-12	16-PETITION/APPEAL NOT IN TIME 1.Period of delay 03 days. 2. Affidavit filed in the I.A. not proper as per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 3. Paragraphs not properly numbered.
200	D-ABLAPL/4402/2024	PRASANTA KUMAR NANDA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 25 not neat.
201	D-CONTC/5051/2024	KUNAL KUMAR SWAIN	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED
202	D-WP(C)/4982/2024	BIBHUTI BHUSAN BEHERA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
203	D-CRLMC/3878/2024	ASHOK KUMAR PANDA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
204	D-BLAPL/4263/2024	SURESH KUMAR JENA	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI.
205	D-FAO/6172/2024	S.E.HAQUE	2024-02-12	16-PETITION/APPEAL NOT IN TIME

				1. Delay of 3 days. 2.Affidavit filed in the I.A. not proper as per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 3.Paragraphs not properly numbered.
206	D-FAO/6173/2024	S.E.HAQUE	2024-02-12	16-PETITION/APPEAL NOT IN TIME 1.Period of delay 03 days. 2. Affidavit filed in the I.A. not proper as per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 3. Paragraphs not properly numbered.
207	D-ABLAPL/4404/2024	GYANA RANJAN DHAL	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
208	D-CONTC/5041/2024	GANESWAR BEHERA	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
209	D-WP(C)/5264/2024	ASHOK KUMAR PRADHAN	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
210	D-BLAPL/4322/2024	AMIT BISWAL	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.page no. 5 not neat. 2.Name of the Advocates not in capital in the V.nama.
211	D-CONTC/5088/2024	KUNAL KUMAR SWAIN	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 16-PETITION/APPEAL NOT IN TIME 1. DELAY OF 183 DAYS 2. NOT PROPERLY ADDRESSED
212	D-BLAPL/4241/2024	ASUTOSH TRIPATHY	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI. 2.Page nos 6,7,8,9,11,18,20 and 22 not neat and legible.
213	D-CONTC/5038/2024	KUNAL KUMAR SWAIN	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED
214	D-WP(C)/6248/2024	RAMAKANTA SARANGI	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 133,134 ARE NOT LEGIBLE

215	D-WP(C)/5262/2024	JUDHISTHIR SAHOO	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.
216	D-BLAPL/4331/2024	ASUTOSH ROUT	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no.7,8,9,13 a,14 to 16,18 ,31not neat.
217	D-CRLA/4332/2024	BISWAJIT MOHANTY	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
218	D-CONTC/5858/2024	ADV.	2024-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
219	D-CONTC/5061/2024	KUNAL KUMAR SWAIN	2024-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME DELAY OF 183 DAYS

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 12-02-2024 (CASES FILED BEFORE 2024)**

Sl no .	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/111/2020	RVWPET/111/2020	SR.S.C. (S AND ME)	4. AFFIDAVIT/VERIFICATION NOT PROPER.
2	RVWPET/93/2019	RVWPET/93/2019	SR.S.C.(S AND ME)	4. AFFIDAVIT/VERIFICATION NOT PROPER. 16. PETITION/APEAL NOT IN TIME 24. LIMITATION NOT IN TIME / EXPIRED.
3	RVWPET/11/2021	RVWPET/11/2021	ADV	OTHERS. PUT UP FOR S.R AFTER FILING OF 2ND COPY OF PETITION AND SECOND COPY OF REVIEW PETN
4	RVWPET/119/2020	RVWPET/119/2020	SREEJIT MOHANTY	4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	RVWPET/110/2022	RVWPET/110/2022	SIDHARTH SANKAR MOHAPATRA	3. AUTHENTICATION FEE IS DEFICIENT. 4. AFFIDAVIT/VERIFICATION NOT PROPER. 10. SUBJECT CODE NOT FURNISHED/INCORRECT

				LY MENTIONED
6	RVWPET/107/20 20	RVWPET/107/20 20	SUSHANT KUMAR PRADHAN	OTHERS. PUT UP FOR S.R AFTER FILING C.COPY OF IMPUGNED ORDER
7	RVWPET/187/20 20	RVWPET/187/20 20	SR.S.C. (S AND ME)	4. AFFIDAVIT/VERIFICATIO N NOT PROPER.
8	RVWPET/193/20 20	RVWPET/193/20 20	ADV.	4. AFFIDAVIT/VERIFICATIO N NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	RVWPET/109/20 20	RVWPET/109/20 20	SR.S.C. (S AND ME)	4. AFFIDAVIT/VERIFICATIO N NOT PROPER.
10	RVWPET/104/20 20	RVWPET/104/20 20	SR.S.C. (S AND ME)	4. AFFIDAVIT/VERIFICATIO N NOT PROPER.
11	CMAPL/790/202 3	CMAPL/790/202 3	ADV	3. AUTHENTICATION FEE IS DEFICIENT. 4. AFFIDAVIT/VERIFICATI ON NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.